

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3256  
ANSWERED ON:30.08.2013  
NATIONAL TRIBAL POLICY  
Chavan Shri Harischandra Deoram

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the draft National Tribal Policy addressing the critical issues concerning tribals has since been finalised; .
- (b) if so, details and the salient features thereof;
- (c) if not, the present status of the policy and the time by which it is likely to be finalized; and
- (d) the other measures taken/being taken by the Government to address the issues concerning tribals along with the steps undertaken for their upliftment and achievements made therein?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

- (a) No Madam. The draft National Tribal Policy has not been finalized.
- (b) In view of (a) above, does not arise.
- (c) It is difficult to fix a time frame for Policy formulation in view of the complexities involved.
- (d) The Ministry of Tribal Affairs implements various Central Sector Schemes, Centrally Sponsored Scheme and Special Area Programmes for the development and the welfare of the Scheduled Tribes in the country. A list of such Schemes/ Programmes is Annexed.

In regard to sectoral programmes and schemes for development of these communities, policy, planning, monitoring, evaluation etc. as also their coordination, is the responsibility of the concerned central Ministries/Departments, State Government and UT Administrations. Each Central Ministry/ Department is nodal Ministry or Department concerning its sector.